

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31069/2014

(Arising out of impugned final judgment and order dated 11-07-2014 in RFA No. 199/2013 passed by the High Court Of Orissa At Cuttack)

ANIL TRIPATHI

Petitioner(s)

VERSUS

SARAT KUMAR PANDA &amp; ORS.

Respondent(s)

(Mediation Report is received.)

Date : 26-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Ms. Anindita Pujari, AOR  
Ms. Aarti Kumar, Adv.  
Ms. Kavita Bhardwaj, Adv.

For Respondent(s) Mr. Ashok Panigrahi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We have heard learned counsel for the parties.

The Registry is directed to get the report from the Secretary, District Legal Services Authority, Bhubneshwar, as to what steps have been taken pursuant to order of this Court dated 11<sup>th</sup> July, 2018.

Post on Tuesday, the 31<sup>st</sup> July, 2018. Needful be done in the meantime.

(MAHABIR SINGH)  
COURT MASTER (SH)

(RENU DIWAN)  
ASSISTANT REGISTRAR